

(10) Steps taken during the last one month:—

(1) It has also been decided to provide each Police Station with one pick-up and one jeep. Accordingly, purchase of 53 more vehicles and 7 jail vans alongwith 79 posts of drivers have been sanctioned.

(2) Sanction has been issued for the creation of 174 posts for setting up the following Police Posts:—

- (i) P. P. Friends Colony.
- (ii) P. P. Hari Nagar.
- (iii) P. P. Uttam Nagar.
- (iv) P. P. Nehru Place.
- (v) P. P. Malviya Nagar Extension.

(3) The scheme for re-organisation of the Special Branch of the C.I.D., Delhi Police has been approved.

(4) Creation of 7 more Police Posts is under active consideration.

(5) Strengthening of the Staff at Naraina, Basant Bihar, Rajouri Garden and Lawrence Road Police Stations is also under active consideration.

Licences for steel factories in the Public Sector in Kerala

*125. SHRI PATTIAM RAJAN: Will the Minister of INDUSTRY be pleased to state:

(a) what is the number of applications for licences for steel factories in the public sector received recently from the Kerala Government;

(b) whether any application has been rejected, if so, what are the reasons therefor; and

(c) what is the number of applications pending before the Central Gov-

ernment for decision and what are the reasons for the delay in disposing them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a)

During the period 1-1-1979 to 25.7.1980, two applications for the grant of Industrial Licences under the Industries (Development and Regulation) Act, 1951, for the manufacture of Steel Forgings and Iron Castings were received from Messrs. Steel Industries Kerala Limited, which is a State Government Company.

(b) and (c) No, Sir. Of the two applications indicated above one, for the manufacture of Iron Castings was approved and the other, for the manufacture of Steel Forgings was closed, on the ground that the applicant Company was already holding a Letter of Intent for the manufacture of the same item.

Review of Sixth Five Year Plan

*126. SHRI N. K. P. SALVE:

SHRI SWAMI DINESH CHANDRA:

SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of PLANNING be pleased to state:

(a) whether the Sixth Five Year Plan 1978—83 has been reviewed this year, in the context of the progress made so far in its implementation;

(b) if so, what was the annual rate of growth achieved under the plan during the years 1978-79 and 1979-80 in respect of industrial and agricultural production and how it compare with the targets laid down in the Sixth Five Year Plan;

(c) what was the actual rate of growth in respect of *per capita* income and GNP during the years 1978-79 and 1979-80 and how far it fell short of the targets; and

(d) whether Government propose to lay down revised targets in respect of these and other aspects of the plan for the rest of the plan period, if so, what are the details in this regard?

THE MINISTER OF PLANNING:
(SHRI NARAYAN DUTT TIWARI):

(a) The Government has decided to give up the 1973-79 draft Plan and to formulate a new Sixth Five Year Plan for the period 1980-85.

(b) to (d) Do not arise.

Setting up of Atomic Power Plants

*127. SHRI N. P. CHENGALRAYA NAIDU: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that two more atomic power stations are proposed to be set up in the country;

(b) if so, what are the places where these power plants are proposed to be set up;

(c) whether the work on one of the proposed plants is likely to start during the current financial year;

(d) if so, what is the estimated expenditure likely to be incurred on these power plants; and

(e) to what extent the power shortage will be solved after setting up these two power plants?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) to (d) Government is considering a programme to set up more atomic power plants during the Five Year Plan 1980-85. Details in respect of the number of stations and the estimated costs thereof, are being worked out. It is proposed to start work on one atomic power plant during the current financial year.

(e) The power generation capacity of a station with two units will be 2 x 235 i.e., 470 MWe.

Increase in prices of paper

*128. SHRI YOGENDRA SHARMA:

SHRI BHUPESH GUPTA:

SHRI INDRADEEP SINHA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the paper manufacturers have jacked up their prices by about Rs. 500/- per tonne recently;

(b) whether the rise in prices was effected without the permission of Government;

(c) if so, what are the details in this regard and what action is proposed to be taken against the manufacturers;

(d) whether there is a fall in production of white writing and printing paper;

(e) if so, what are the details of monthly production of these varieties of papers and the percentage of capacity utilisation during the last six months; and

(f) what steps Government propose to take to increase the capacity utilisation of paper manufacturing units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (f) A Statement is laid on the Table of the House.

Statement

(a) to (c) The market price of paper fluctuates according to availability from time to time and also varies in respect of different mills and for different varieties. There are a large number of varieties of paper and no authentic information is available with regard to the exact amount of rise in price. Statutory prices have been stipulated only for white printing paper and cream wove/laid paper. While there has been no change in the statutory price of white printing paper recently, the statutory price of cream